

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**  
**First Refresher Course for the Civil Judges Class II from 2018 Batch through Online and other modes of telecommunication**  
**Dated: 07.12.2020 to 11.12.2020 (Group 1)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 pm</b>	<b>SESSION – II 12:30 pm to 2:00 pm</b>	<b>SESSION – III 2:30 pm to 3:30 pm</b>
07.12.2020 (Monday)	Inauguration of the Course & Introduction of participants, feedback from the participants, identifying issues and challenges faced by the participants judges  By: <b>Director, MPSJA</b>	Interactive discussion on – Key issues relating to remand and bail  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b> & <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Key issues relating to Temporary Injunction  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>
08.12.2020 (Tuesday)	Interactive discussion on – Key issues relating to Recording of Evidence and adjournment in criminal cases  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Interactive discussion on – Key issues relating to Court Fees and Suits Valuation  (Contd..) By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Key issues relating to Court Fees and Suits Valuation  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
09.12.2020 (Wednesday)	Interactive discussion on – Key issues relating to offences under Special Acts - Arms Act, Excise Act, Govansh Vadh Pratishedh Adhinyam etc.  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion based on queries sent by participants (Civil Law)  (Contd..) By: <b>Director, MPSJA</b>	Interactive discussion based on queries sent by participants (Civil Law)  By: <b>Director, MPSJA</b>
10.12.2020 (Thursday)	Interactive discussion on – Key issues relating to Recording of Evidence & dealing with objections and adjournment in civil cases  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion based on queries sent by participants (Criminal Law)  (Contd..) By: <b>Director, MPSJA</b>	Interactive discussion based on queries sent by participants (Criminal Law)  By: <b>Director, MPSJA</b>
11.12.2020 (Friday)	Interactive discussion on – Key issues relating to Execution Proceedings under Order 21 CPC  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Interactive discussion on – Judgment writing in civil & criminal side based on judgment sent by participants  By: <b>Officers of the Academy</b>	Key issues relating to Court Management, Board Management and Case Management; and <b>Valedictory Session</b>  By: <b>Director, MPSJA</b>

- NOTE:-**
- (i) This schedule is subject to the change under exigencies, if any.
  - (ii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
  - (iii) All correspondence shall be made through email and/or other modes of telecommunication.

**DIRECTOR**